### GOVERNMENT OF INDIA MINISTRY OF TOURISM

## LOK SABHA UNSTARRED QUESTION NO.5079 ANSWERED ON 03.04.2023

#### **FUNDS ALLOCATED AND SPENT UNDER PRASAD SCHEME**

5079. DR. SUJAY RADHAKRISHNA VIKHE PATIL:

**SHRI UNMESH BHAIYYASAHEB PATIL:** 

**DR. HEENA VIJAYKUMAR GAVIT:** 

DR. KRISHNA PAL SINGH YADAV:

**PROF. RITA BAHUGUNA JOSHI:** 

DR. SHRIKANT EKNATH SHINDE:

Will the Minister of TOURISM be pleased to state:

- (a) the details of the funds allocated, disbursed and spent on the PRASAD scheme since its launch;
- (b) whether the Government has developed environment friendly transport systems under the scheme, State-wise details of the same;
- (c) the details on the Tourism Development Centres established under the scheme; and
- (d) the details of the Vocational Training Providers involved for hospitality and tourism education and additional training education and the measures taken by the Government for capacity and skill development under the scheme?

#### **ANSWER**

#### THE MINISTER OF TOURISM

(SHRI G. KISHAN REDDY)

(a) & (c): Development of tourism is primarily the responsibility of the concerned State Government (SG)/Union Territory Administration (UTA). However, the Ministry of Tourism under its scheme viz. National Mission on Pilgrimage Rejuvenation and Spiritual, Heritage Augmentation Drive (PRASHAD) **Financial Assistance** the State provides to Governments/Union Territory Administrations for creation of pilgrimage tourism infrastructure at the pre-identified destinations across the country. Submission of proposals and sanctioning of projects under the above scheme is a continuous process which is done in consultation with the respective SG/UTA and is subject to availability of funds, receipt of suitable detailed project reports, adherence to scheme guidelines, performance of ongoing projects and utilization of funds released earlier etc. Based on above, a total number of 45 projects for a cost of Rs.1586.10 Lakh have been approved under the PRASHAD Scheme. Details of the projects sanctioned under the scheme is at annexure-I.

- (b): Under the Pilgrimage Rejuvenation and Spiritual Heritage Augmentation Drive (PRASHAD) scheme, as part of last-mile connectivity to the destination, environment friendly transport systems are provided based on the proposals received from State Government/Union Territory Administration. State-wise details for the same is at annexure-II.
- (d): No such involvement of Vocational Training Providers and measures for Capacity and Skill Development has been provided under the PRASHAD scheme. However, Ministry of Tourism has put in place the Scheme of "Capacity Building for Service Providers" (CBSP) to provide education, training and certification to the tourism service providers at every level.

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STATEMENT IN REPLY TO PARTS (a) & (c) OF LOK SABHA UNSTARRED QUESTION NO.5079 ANSWERED ON 03.04.2023 REGARDING FUND ALLOCATED AND SPENT UNDER PRASAD SCHEME

Details of funds allocated, disbursed and spent in the PRASHAD scheme since its launch:

			(In INR Crore)		
State/UTs	Project		Amount	Amount	Amount
	No. 1.	Project  Development of Amaravati Town, Guntur District as a Tourist Destination	Allocated 27.77	Disbursed 27.77	27.77
Andhro	2.	Development of Srisailam Temple	43.08	43.08	43.08
Andhra Pradesh	3.	Development of Pilgrimage Amenities at Sri Varaha Lakshmi Narsimha Swami Vari Devasthanam at Simhachalam in Vishakhapatnam	54.04	Adm. Sanc. Only 14.12.2022	0.00
Arunachal Pradesh	4.	Development of Parasuram Kund, Lohit District	37.88	7.34	7.32
Assam	5.	Development of Kamakhya Temple and Pilgrimage Destination in and around Guwahati	29.80	29.80	29.80
Bihar	6.	Development of basic facilities at Vishnupad temple, Gaya	4.27	2.91	2.91
	7.	Development at Patna Sahib	41.54	33.23	31.47
Chhattisgarh	8.	Development of Maa Bamleshwari Devi Temple,	43.33	24.33	14.65

		Rajnandgaon, Dongargarh			
	9.	Development of Dwarka	13.08	10.46	10.46
	10.	Pilgrimage Amenities at Somnath	45.36	45.36	45.36
	11.	Development of Promenade at Somnath	47.12	47.12	47.12
Gujarat	12.	Development of Pilgrim Plaza with Queue Management Complex at Somnath	49.97	Adm. Sanc. only 10.03.22	0.00
	13.	Development of Pilgrimage Tourism Infrastructure at Ambaji Temple of Banaskantha	50.00	10.54	0.00
Haryana	14.	Development of Nada Saheb Gurudwara and Mata Mansha Devi Temple in Panchkula District	49.52	28.77	28.77
Jammu & Kashmir	15.	Development at Hazratbal, Srinagar	40.46	32.37	32.04
Jharkhand	16.	Development of Baidyanathji Dham, Deoghar	39.13	31.23	30.17
Kerala	17.	Development at Guruvayur Temple	45.19	45.19	45.19
Madhya Pradesh	18.	Development of Omkareshwar	43.93	43.93	38.27
	19.	Development of Amarkantak	49.99	4.86	4.86
Maharashtra	20.	Development of Trimbakeshwar	52.92	27.67	22.05

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Meghalaya	21.	Development of Pilgrimage Facilitation in Meghalaya	29.32	17.59	16.19
Mizoram	22.	Development of infrastructure for Pilgrimage and Heritage Tourism in the State of Mizoram	44.88	Adm. Sanction on 14.12.22	0.00
	23.	Development of Pilgrimage Infrastructure in Nagaland	25.26	21.33	16.98
Nagaland	24.	Development of Pilgrimage and Tourism infrastructure at Zunheboto	18.18	Adm. Sanction on 4.11.22	0.00
Odisha	25.	Infrastructure Development at Puri, Shree Jagannath Dham – Ramachandi - Prachi River front at Deuli under Mega Circuit##	50.00	10.00	6.93
Punjab	26.	Development of KarunaSagar Valmiki Sthal at Amritsar	6.40	6.40	6.40
	27.	Development of Chamkaur Sahib at Rupar	31.57	7.26	0.00
Rajasthan	28.	Integrated Development of Pushkar/Ajmer	32.64	26.11	26.11
Sikkim	29.	Development of Pilgrimage Facilitation at Four Patron Saints, Yuksom	33.32	18.50	18.21
Tamil Nadu	30.	<b>Development</b> of	13.99	13.99	13.99

		Kanchipuram			
	31.	Development of Vellankani	4.86	4.86	4.86
Telangana	32.	Development of Jogulamba Devi Temple, Alampur	36.73	13.76	8.96
	33.	Development of pilgrimage infrastructure at Bhadrachalam, Bhadadri Kottagudam District	41.38	Adm. Sanction on 22.12.22	0.00
	34.	Development of Pilgrimage and Heritage Tourism infrastructure at Rudreshwar (Ramappa) Temple, Mulugu	62.00	Adm. Sanction on 22.12.22	0.00
Tripura	35.	Development of Tripura Sundari Temple, Udaipur	37.80	21.18	17.64
Uttarakhand	36.	Integrated Development of Kedarnath	34.77	34.77	34.77
	37.	Development of Infrastructure for Pilgrimage Facilitation in Badrinath Ji Dham	56.13	20.79	19.15
	38.	Augmentation of Pilgrimage Infrastructure Facilities and Gangotri and Yamunotri Dham	54.36	14.06	7.48
Uttar Pradesh	39.	Development of Mathura-Vrindavan as Mega Tourist Circuit (Ph-II)	10.98	10.98	10.98
	40.	Construction of Tourist	9.36	9.36	9.36

		Facilitation Centre at Vrindavan, District Mathura			
	41.	Development of Varanasi –Phase –I	20.40	16.32	16.32
	42.	Cruise Tourism in River Ganga, Varanasi	9.02	9.02	9.02
	43.	Development of Varanasi – Phase II	44.60	31.77	31.77
	44.	Development of Infrastructure facilities at Govardhan, Mathura	39.74	30.97	28.31
West Bengal	45.	Development of Belur	30.03	23.39	22.83
		Total	1586.10	858.37	787.55

## Execution of the project declared completed to the extent of executed works.

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#### **ANNEXURE-II**

# STATEMENT IN REPLY TO PART (b) OF LOK SABHA UNSTARRED QUESTION NO.5079 ANSWERED ON 03.04.2023 REGARDING FUND ALLOCATED AND SPENT UNDER PRASAD SCHEME

State Wise details of environment friendly transport systems provided under the scheme:

S.	Project	State	Component
No			
1	Development of Amaravati Town,	Andhra	Eco Friendly
	Guntur District as a Tourist Destination	Pradesh	Vehicles
2	Development of Sri Varaha	Andhra	Electric mini vans
	Lakshmi Narashimha Swami Vari	Pradesh	
	Devasthanam in Simhachalam, Visakhapatnam		
3	Development at Patna Sahib	Bihar	<b>Battery Operated</b>
			Vehicles
4	Development of Chamkaur Sahib	Punjab	Battery operated
	at Ropar		carts
5	Development of Jogulamba Devi Temple, Alampur	Telangana	Electric Buses
6	Development of Pilgrimage and	Telangana	Electric Carts
	Heritage Tourism Infrastructure	_	
	at Rudreshwar (Ramappa)		
	Temple		
7	Development of Pilgrimage	Telangana	Battery Operated
	Infrastructure at Bhadrachalam,		Vehicles
	Bhadradri Kothagudem District		

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